File No. 1-1685/FSSAI/Imports/2017 Food Safety and Standards Authority of India

(A Statutory Authority Established under the Food Safety and Standards Act, 2006) FDA Bhawan, Kotla Road, New Delhi – 110002

The 31st January, 2022

Notification

Subject: Notification of Authorised Officers under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13(1) of FSS (Import) Regulation, 2017- reg.

In partial modification to FSSAI Notification No. 1-1715/FSSAI/Imports/2017 dated 09.10.2019, the Competent Authority hereby notifies FSSAI official as Authorised Officer for the jurisdiction of additional food import entry point as mentioned below for imported food clearance process till further orders, in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

SI No.	Authorised Officers	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Ms. Chetna Bhisle, AD	FSSAI, Western Region	Dr. Sheetal Gupta, DD	Mumbai	JNPT-SEZ	INPJN6

(Arun Singhal) CEO, FSSAI

Email- ceo@fssai.gov.in

To: (for information and necessary action)

- 1. The Director General, DGFT
- 2. The Additional Director General, Risk Management Division, CBIC
- 3. Commissioner of Customs, Nhava Sheva –General, Mumbai, Maharashtra.
- 4. Commissioner (Single Window Project, CBIC)
- 5. Director (Customs), CBIC.

Copy to-

- 1. ED (HR), FSSAI
- 2. All Authorised Officers of FSSAI.
- 3. CITO, FSSAI for uploading on the FSSAI website